## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH 2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 23.04.2025 <u>COURT OF REGISTRAR</u> (HYBRID MODE) <u>11:30 A.M.</u>

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## For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2394 of 2025 in Comp. App. (AT) (Ins) No of 2025	Vijaykumar Ramgopal Gilda Vs. Jankalyan Sahakari Bank Ltd.	Pallav Mongia
2.	I.A. No. 2395 of 2025 in Comp. App. (AT) (Ins) No of 2025	Sunita Jayprakash Chitkote Vs. Jankalyan Sahakari Bank Ltd.	Pallav Mongia
3.	I.A. No. 2396 of 2025 in Comp. App. (AT) (Ins) No of 2025	Ravindra Gopikishan Agarwal Vs. Jankalyan Sahakari Bank Ltd.	Pallav Mongia
4.	I.A. No. 2397 of 2025 in Comp. App. (AT) (Ins) No of 2025	Mekaster Engineering Ltd. Vs. Chandra Prakash Jain Liquidator of Mekaster Engineering Ltd.	Vikram V. Minhas
5.	I.A. No. 2398 of 2025 in Comp. App. (AT) (Ins) No of 2025	Purangini Trehan Vs. Chandra Prakash Jain Liquidator of Mekaster Engineering Ltd.	Vikram V. Minhas

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By order -sd/-Assistant Registrar